

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 575 of 2020**

**IN THE MATTER OF:**

**M/s. Marathe Hospitality**

**...Appellant**

**Versus**

**M/s. Mahesh Sureka, RP of  
Phadnis Resorts & spa India Ltd. & Ors.**

**...Respondents**

**Present:**

**For Appellant : Mr. Abhijeet Sinha and Mr. Anuj Tiwari,  
Advocates**

**For Respondents : Mr. Shyam Kapadia, Mr. Saurabh Pandya and  
Mr. Madhur Mahajan, Advocates for IRP,  
Mr. Rahul Chitnis and Mr. Aaditya Pande, Advocates  
for R-5 and R-6**

**ORDER**  
**(Through Virtual Mode)**

**09.09.2020** List the appeal for Admission (After Notice) on **21<sup>st</sup> September, 2020** on top of the list along with 'Company Appeal (AT) (Insolvency) No. 764 of 2020'.

Parties are directed to complete the pleadings.

**[ Justice Bansi Lal Bhat ]**  
**Acting Chairperson**

**[ Justice Anant Bijay Singh ]**  
**Member (Judicial)**

**[ V. P. Singh ]**  
**Member (Technical)**

/ns/gc/